



OA-118/2025/EZ

NGT Kolkata <pgngtkolkata@gmail.com>

Fwd: illegal mining activities in Birmaharajpur area of Subarnapur District

1 message

National Green Tribunal, Eastern Zone Bench, Kolkata <ngtjudicial-kolkata@gov.in>
To: pgngtkolkata <pgngtkolkata@gmail.com>

Mon, Apr 7, 2025 at 1:45 PM

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Regards/सादर

Judicial Section न्यायिक अनुभाग,
National Green Tribunal / राष्ट्रीय हरित अधिकरण,
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161
Ph./संपर्क - 033-2324 0089
Email: ngtjudicial-kolkata@gov.in

==== Forwarded message =====

From: Deepto Ghosh <registrarngt-kolkata@gov.in>
To: "National Green Tribunal, Eastern Zone Bench, Kolkata" <ngtjudicial-kolkata@gov.in>
Date: Mon, 07 Apr 2025 09:30:32 +0530
Subject: Fwd: illegal mining activities in Birmaharajpur area of Subarnapur District
==== Forwarded message =====

==== Forwarded message =====

From: Babru Pradhan <babrupradhan2006@gmail.com>
To: <dirmines_odisha@rediffmail.com>, <registrarngt-kolkata@gov.in>, <publicgrievance-ngt@gov.in>
Cc: <dm-sonapur@nic.in>, <spsnp.orpol@nic.in>, <cmo@nic.in>
Date: Sat, 05 Apr 2025 19:52:34 +0530
Subject: illegal mining activities in Birmaharajpur area of Subarnapur District
==== Forwarded message =====

[Adobe Scan Apr 05, 2025.pdf](#)

Respected Sir,

Please find the attachments of complaint against illegal mining activities in Birmaharajpur area of Subarnapur District, Odisha.

The main aim of the complaint is to save leakage of govt revenues through unauthorised illegal mining trade. These activities are done mostly at night time now after some protest by local village people.

These activities are continuing since last six month but surprisingly still no action taken by any authority of Birmaharajpur.

Our beloved prime minister is doing several policies to save revenue leakage. This type of leakage by illegal mining without permission is directed affecting our govt policy, nation interest and mission of Modiji to bring back economically stable after pandemic COVID.

Thanking you,

Babru Bahan Pradhan
Advocate, Sambalpur
Odisha





BABRU BAHAN PRADHAN
MBA, LLB
ADVOCATE

RESIDENCE ADDRESS
CUTTACK ROAD, NEAR SBI DHANUPALI
SAMBALPUR, ODISHA, PIN-768005
MOBILE NO.9437965200

To,

The Director Mines
Head of Department Building Building
Unit-V, Bhubaneswar-751001
Odisha

Subject: Complaint against illegal Mining Activities in Telipali, Kenjhiriapali,
Barjhula and adjacent areas of Birmaharajpur, Dist-Subarnapur, Odisha

Respected Sir,

I am writing to formally bring to your attention the issue of illegal mining, illegal sale of valuable stones being carried out by some miscreants in Telipali, Kenjhiriapali, Barjhula and adjacent areas in Birmaharajpur, Dist-Subarnapur, Odisha, PIN-767018, which is causing severe revenue loss to government, environmental degradation and also threatening the livelihoods of local residents.

The following few lines are as follows for your kind information :

01. That It has come to our notice that unauthorized individuals/groups are engaging in illegal excavation of white ferro silicon stones, highly valuable jewellery stones without proper permits. This unlawful activity is leading to severe revenue loss to government, environmental degradation, soil erosion, deforestation, health hazards, damage to infrastructure.
02. That despite repeated concerns raised by the local community, these activities continue unabated, causing distress to the residents and endangering natural resources.
03. That it is learn from reliable source that the stones/earth loader Omm Sai Construction pvt ltd, with registration number OR14Y3182 Builder Company, Plot No.689/6, Behera Sahi, Nayapalli, Bhubaneswar, Odisha, PIN-751012 with some locals mining exploiters of Telipali along with few from Kenjhiriapali and Bhutiapali

frequently excavating and loading since few month are involved in the illegal trading business which is causing huge loss to our government. The photos of Ferro Sillicon White stones kept for loading & the loader are attached as evidence for proof of evidence.

04. That this practise has been continuing since last one years and it is quite surprise to believe that till yet no action has been taken to prevent this illegal mining trade.

05. That after Covid pandemic our beloved Prime Minister is taking the new vibrant India to a new dimension with his positive vision and bring back the economy to stable. So in this present scenario loss of huge government revenue by such illegal theft of valuable minerals will destabilize our country economy.

06. That as an Advocate and law abiding citizen of India, I had complained in general and against no specific people to save huge loss of Govt. Revenue as well as protect the environments. It is the duty of the concerned officers under Govt of India to investigate the matter and resolves the illegal trading of mining .

I humbly request you to take immediate action and conduct a thorough investigation into the matter. I hope the concerned authorities will treat this complaint with urgency and take the necessary steps to halt these illegal operations.

Yours sincerely,

Babru Bahan Pradhan
05.04.2025

[Babru Bahan Pradhan]
Advocate, Sambalpur Bar

Babru Bahan Pradhan
Sambalpur

MBA, LLB

En. No.- O-1362-2023

Advocate

Copy forwarded for kind information and necessary action to :

01. Prime Minister's Office, E Block, Central Secretariat, New Delhi, Delhi-110011

02. The National Green Tribunal, Sulanguri Colony, PO-Gouranga Nagar, PS-New Town, Dist-24 PGS (N), Kolkata-700159.

03. The District Collector, Subarnapur.

04. The Supt. Of Police, Subarnapur.